श्रीमती सरला भदौरिया: . . . लेकिन उस ख़तरे को उठाकर, वहां की जनता के मन को, भयभीत जनता को, निर्भय बनाने के लिये वहां जाना चाहिये ग्रौर उनको इस बात की कोशिश करनी चाहिये, प्रोत्साहन देना चाहिये ताकि सही तौर पर इन्क्वायरी होने के लिये सही बातावरण तैयार हो सके।

THE DEPUTY CHAIRMAN: Now no more. Papers to be laid on the Table. Secretary.

श्री राजनारायण: मैडम, भागेव जी के प्रस्ताव पर ग्रापने क्या किया? मैं यह जानना चाहता हूं कि उस पर बहस होगी या नहीं होगी।

THE DEPUTY CHAIRMAN: I have called the Secretary.

# STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: I beg to lay on the Table a statement showing the Bills passed by the Houses of Parliament during the Sixtyseventh Session of the Rajya Sabha and assented to by the President: —

- The Public Employment (Requirement as to Residence) Amendment Bill, 1969.
- 2. The Appropriation (Vote on Account) Bill, 1969.
- 3. The Armed Forces (Special Powers) Continuance Bill, 1969.
- 4. The Appropriation Bill, 1969.
- 5. The Appropriation (No. 2) Bill, 1969.
- 6. The Appropriation (Railways) Bill, 1969
- 7. The Appropriation (Railways) No. 2 Bill, 1969.
- 8. The Payment of Bonus (Amendment) Bill, 1969.

- 9. The Public Wakfs (Extension of Limitation) Amendment Bill, 1969.
- 10. The Limitation (Amendment) Bill, 1969.
- 11. The Delhi Motor Vehicles Taxation (Amendment) Bill, 1969.
- 12. The Customs (Amendment) Bill, 1969.

### PAPERS LAID ON THE TABLE

## DRAFT FOURTH FIVE YEAR PLAN, 1969-74 AND DRAFT NOTE ATTACHED THERETO

THE DEPUTY MINISTER (SHRI-MATI NANDINI SATPATHY):
Madam, on behalf of Shrimati Indira Gandhi I beg to lay on the Table a copy each of the following papers: —

- (i) Fourth Five Year Plan, 1969-74—Draft.
- (ii) Note attached to the Fourth Five Year Plan, 1969-74— Draft. [Placed in Library. See No. LT—823/69 for (i) and (ii)]

SHRI BHUPESH GUPTA (West Bengal): Madam, may I say here...

THE DEPUTY CHAIRMAN: Mr. Morarji Desai.

## I. APPROPRIATION ACCOUNTS (CIVIL), 1967-68

#### II. AUDIT REPORT (CIVIL), 1969

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):

Madam, on behalf of Shri Morarji Desai I beg to lay on the Table, under clause (1) of article 151 of the Constitution a copy each of the following papers: —

- (i) Appropriation Accounts (Civil) 1967-68.
- (ii) Audit Report (Civil), 1969. [Placed in Library. See No. LT-802/69 for (i) and (ii)]